

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP/CA No. 695/2016

IN THE MATTER OF:

M/s Presco-Mec Autocomp Pvt. Ltd.

.... APPLICANT / PETITIONER

Vs

M/s Piyush Colnisers Ltd.

.... RESPONDENT

SECTION:

Under Section 433(e), 434(1)(a)

Order delivered on 11.08.2017

Coram:

R. VARADHARAJAN

HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN

HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Sunil Goyal, Advocate
Mr. Deepak, Advocate

For the RESPONDENT :-

ORDER

For Order See **CP/CA No.163/2016**

sd/-

**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**

sd/-

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**